

BY SPEED POST

THE GAUHATI HIGH COURT AT
GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)

NO.HC.VII-6/2018/ 5803 /A

From :- Smti Kanchan Newar,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri A.F.A. Bora
District & Sessions Judge,
Kamrup, Amingaon.

Dated Guwahati the 4th October, 2018.

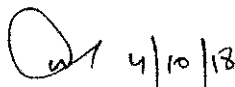
Sub: **Permission to visit Hongkong and Mackao.**

Ref:- Your letter No. DJKA/6991/18 dated 26.09.2018.

Sir,

With reference to the above, I am directed to inform you that, you are allowed to visit Hongkong and Mackao along with your family members w.e.f. 24.12.2018 to 29.12.108, during the Winter Vacation, as prayed for.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

